

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-126-2020**

Deelip Gangaram Sawant

... Petitioner

Versus

Vithal Bikaji Sawant & Ors.

... Respondents

Shri A. Gosavi, Advocate for the Petitioner.

Shri P. Lotlikar, Advocate for the Respondents No.1 to 8.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 21st September 2020****P.C. :**

Shri P. Lotlikar, the learned counsel, again informs me that he is filing Wakalatnama for the respondents no.1 to 8 in one week's time. He wants the matter adjourned till then.

2. Post the matter on 01.10.2020.

DAMA SESHADRI NAIDU, J.

NH